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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 2271/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega, District & Sessions Judge,
Bomdila, West Sessions Division,
West Kameng, Arunachal Pradesh.

Dated Guwahati, 29th April, 2019.

Sub:- Earned Leave.

Ref:- Application dated 23.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 9 (nine) days Earned Leave w.e.f. 02.05.2019 to 10.05.2019 along with station leave permission, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/2272-1A, dated 29.04.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.

✓ 2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

29/4/19